

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 118
CA(CAA)-102(PB)/2019

IN THE MATTER OF:

Alfa Technobuild Pvt. Ltd. and Eros
Agro & Farms Pvt. Ltd.

... Applicant/petitioner

Order under Section 230-232

Order delivered on 07.08.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

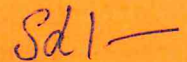
PRESENT:

For the Petitioner

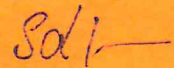
Mr. Dinesh Kumar Gupta, PCA

ORDER

Arguments heard. Order reserved.



(M.M.KUMAR)
PRESIDENT



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)